

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001

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भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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April 28, 2009

Certificate of Registration of G.S. Finance and Investments Limited - Cancelled

The Reserve Bank of India has on March 17, 2009 cancelled the certificate of registration granted to G.S. Finance and Investments Limited having its registered office at No.2941, 7th Main, 1st Cross, Rajajinagar, II Stage, Bangalore-560010 for carrying on the business of a non-banking financial institution as the company has opted to exit from the business of a non-banking financial institution. Following cancellation of the registration certificate the company cannot transact the business of a non-banking financial institution.

Under powers conferred by Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Press Release : 2008-2009/1779 Ajit Prasad Manager